

## Calcutta High Court (Original Side)

Scrutiny List From 27-07-2021 To 27-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CS	134/2021	S. K. M. TIMBER PRIVATE LIMITED	MULLICK AND CO.	17-08-2021	1. SYNOPSIS AND LIST OF DATES REQUIRED 2. YEAR IN WRIT OF SUMMONS 3. PAGE NO. 32 AND 38 OF PLAINT (TYPE COPY)

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